

Seventeenth Loksabha

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Election of two members from Lok Sabha to the Council of Institutes of Technology

Council of Institutes of Technology

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR): Sir, on behalf of Shri Dharmendra Pradhan, I beg to move the following:-

"That in pursuance of clause (k) of sub-section (2) of Section 31 of the Institutes of Technology Act, 1961, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Council of the Institutes of Technology, subject to the other provisions of the said Act and rules made thereunder"

माननीय अध्यक्ष: प्रश्न यह है:

" कि प्रौद्योगिकी संस्थान अधिनियम, 1961 की धारा 31 की उप-धारा (2) के खंड (ट) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों और उसके अंतर्गत बनाए गए नियमों के अध्याधीन प्रौद्योगिकी संस्थान की परिषद के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करें । "

प्रस्ताव स्वीकृत हुआ ।